

FAX : 011-26108426

REGISTERED / AD

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066
EXCISE APPEAL BRANCH**

Dated: 04/12/2012

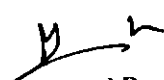
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/1350-1351/2012-EX[DB] dated 03/12/2012

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


Asstt. Registrar(EXCISE Appeal Branch)

Application	Appeal	Name and Address of Appellant
1	E/2147/2011	GREEN ALLOYS PVT. LTD. PLOT NO. 127, SECTOR-25, FARIDABAD (HARYANA)
2	E/2148/2011	SH. SHYAM KUMAR GUPTA C/O M/S GREEN ALLOYS PVT. LTD., PLOT NO. 127, SECTOR-25, FARIDABAD (HARYANA)
3		Name and Address of Respondent C.C.E. DELHI IV New CGO Complex, NH-IV, Faridabad, Haryana 121001.

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Other Appellants and Respondents as per Annexure

Copy To

4Advocate(s) / Consultant(s):

Anjali Jha Manish & ORS (Advocates)
O-18/B, LOWER GROUND FLOOR,
JANGPURA EXTEN,
NEW DELHI,
DELHI
110014

5 Bar Association, CESTAT, Delhi

6 Director Publications, Customs, Excise. I.P. Estate, Delhi

7 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

8 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

9 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

10 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

11 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

12 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

13 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

14 C.D.R. 15 Office Copy 16 Guard File


Asstt. Registrar(EXCISE Appeal Branch)

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
West Block No.2, R.K.Puram, New Delhi

COURT-I

Date of hearing/decision: 3.12.2012

Central Excise Appeal No.2147, 2148 of 2011

Arising out of the order in appeal No.267-269/CE/App/DLH-IV/2010 dated 21.1.2011 passed by the Commissioner (Appeals), Central Excise, Delhi IV, Faridabad.

For Approval and Signature:

Hon'ble Mr. Justice Ajit Bharihoke, President
Hon'ble Mr. Rakesh Kumar, Technical Member

1	Whether Press Reporter may be allowed to see the Order for publication as per Rule 26 of the CESTAT (Procedure) Rules, 1982?	
2	Whether it should be released under Rule 26 of CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	
3	Whether their Lordships wish to see the fair copy of the Order?	
4	Whether Order is to be circulated to the Departmental authorities?	

Green Alloys Pvt. Ltd.
Shyam Kumar Gupta

...

Appellants

Vs.

C.C.E., Delhi IV

..

Respondent

Present for the appellant : None
Present for the respondent : Shri Sanjay Jain, A.R.

Coram: Hon'ble Mr. Justice Ajit Bharihoke, President
Hon'ble Mr. Rakesh Kumar, Technical Member

FINAL Order No. A/1350-1351/2012-EX(BR)

From the report of Registrar, the appellant have not complied with the order of pre-deposit. No one appeared on behalf of appellants despite call. Appeals are, therefore, dismissed for non-prosecution.

(Justice Ajit Bharihoke)
President

(Rakesh Kumar)
Technical Member

scd/